

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2009
TO BE ANSWERED ON 29.11.2019

SWADHAR GREH

2009. DR. SANJAY JAISWAL:
SHRI HEMANT TUKARAM GODSE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Swadhar Greh established by the Government so far, State-wise details;
- (b) the steps taken to popularise the address and contact details of these Swadhar Greh;
- (c) the current occupancy levels in all such already established and running Swadhar Greh;
- (d) the funds allocated/released and utilised under the Swadhar Greh scheme during the last four years;
- (e) whether the State Level Monitoring Committees have been set up and meetings have been conducted as per the guidelines in all States/UTs, if so, the details thereof;
- (f) the number of meetings conducted since the launch of the scheme and action taken based on Quarterly progress reports of implementing agencies, State/UT-wise;
- (g) whether the residential facilities in some States/UTs under this scheme, are catering to more beneficiaries than the sanctioned capacity; and
- (a) if so, the details of measures being taken by the Ministry to expand the capacity under the said scheme?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SRIMATI SMRITI ZUBIN IRANI)

- (a) The Swadhar Greh Scheme targets women victims of unfortunate circumstances who are in need of institutional support for rehabilitation so that they could lead their life with dignity. The State-wise details of number of Swadhar Greh established by the Government as on 25.11.2019 is at Annexure.
- (b) The Swadhar Greh Scheme is a Centrally Sponsored Scheme, and the implementing agency is bound to display in capital letters, the name, telephone numbers and address of the Swadhar Greh and amount earmarked for each of the items/components/services besides name and telephone numbers of District level officers concerned, along the facilities available in the Swadhar Greh in the local language, at a prominent place in the Swadhar Greh. Further, steps taken to popularize the address and contact details of the Swadhar Grehs through contact programmes, print/electronic networking with NGOs, Police and other stakeholders.

- (c) The current occupancy level in all such already established and running Swadhar Greh is 12,798.
- (d) Funds allocated/released and utilised during the last four years is as under:

(Rupees in Crores)

Year	Fund allocated/released	Fund utilised
2015-16*	48.57	48.57
2016-17	24.67	14.81
2017-18	36.70	20.15
2018-19	22.55	2.07

* Prior to year 2016-17, grant had been released to implementing agencies on reimbursement basis.

- (e) & (f) As per the guidelines, the Secretary in-charge of Social Welfare/ Department of Women and Child Development in the State Government/UT Administration is the Chairperson of the State/ UT Administration Level Monitoring Committee for the scheme. The other members of the Committee are nominated by the Secretary. As per the guidelines, the committee shall meet at least twice a year and monitor the projects.
- (g) & (h) As per the guidelines of the Scheme, Swadhar Greh is set up for 30 inmates capacity. However, the capacity of Swadhar Greh can be expanded upto 50 or 100 on the basis of need assessment and other important parameters.

Annexure referred to in reply to part (a) of Lok Sabha Un-starred Question No. 2009 for 29.11.2019 regarding Swadhar Greh.

State/UT wise details of number of Swadhar Greh established by the Government under Swadhar Greh Scheme.

S. No.	Name	No. of Swadhar Greh
1.	Andhra Pradesh	29
2.	Union Territory of Andaman and Nicobar Islands	1
3.	Arunachal Pradesh	1
4.	Assam	16
5.	Bihar	0
6.	Union Territory of Chandigarh	1
7.	Chhattisgarh	3
8.	Dadra & Nagar Haveli	0
9.	Daman & Diu	0
10.	NCT of Delhi	2
11.	Gujarat	4
12.	Goa	0
13.	Haryana	0
14.	Himachal Pradesh	1
15.	Jammu & Kashmir	3
16.	Jharkhand	6
17.	Karnataka	53
18.	Kerala	7
19.	Lakshadweep	0
20.	Madhya Pradesh	17
21.	Maharashtra	50
22.	Manipur	23
23.	Mizoram	11
24.	Meghalaya	2
25.	Nagaland	2
26.	Union Territory of Pondicherry	1
27.	Punjab	2
28.	Odisha	56
29.	Rajasthan	17
30.	Sikkim	1
31.	Tamil Nadu	35
32.	Telangana	22
33.	Tripura	4
34.	Uttar Pradesh	11
35.	Uttrakhand	2
36.	West Bengal	34